

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

34. C.P.(CAA)/57(MB)2023  
C.A.(CAA)/280(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SHRI KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.08.2023**.

NAME OF THE PARTIES: SMARTCHEM TECHNOLOGIES LIMITED

SECTION : 230 -232 of the Companies Act 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List the matter  
on 27.09.2023.

Sd/-  
ANURADHA SANJAY BHATIA  
Member(Technical)  
/P/

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)